

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 154 OF 2016 IN
DFR NO. 767 OF 2016**

Dated: 5th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Viyat Power Pvt. Ltd. Appellant (s)
Versus
Kerala State Electricity Board Ltd. & Ors.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Anirudh Wadhwa**

ORDER

**IA NO. 154 OF 2016
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 04.05.2016. Dasti
in addition is permitted.

List the matter on **04.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**